

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-1275(PB)/2019

IN THE MATTER OF:

Mr. C.B Singh

..... Petitioners/Applicant

v.

Dwarika Infocom Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 26.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Dr. V.K SUBBURAJ,
Hon'ble Member (TECHNICAL)

PRESENT

For the Petitioner

: Mr. Vaibhav Kumar, Mr. Himanshu Shukla, Advs.

For the Respondent

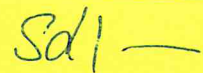
: Mr. Abdulla Tanveer, Mr. Sandeep
Chaudhary, Advs. for R-1

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)